

- (106) S.O. 412 (E), dated the 6th February, 2009, notifying the rate of fee chargeable on mechanical vehicles using the stretch from Km. 34.800 to Km. 463.632 (Hyderabad-Karnataka/Andhra Pradesh Section) on National Highway No. 7 in the State of Andhra Pradesh. [Placed in Library. See No. L.T. 10865/09]
- (107) S.O. 413 (E), dated the 6th February, 2009, notifying the rate of fee chargeable on mechanical vehicles using the stretch from Km. 63.000 to Km. 120.000 (Bharatpur-Mahua Section) on National Highway No. 11 on the State of Rajasthan. [Placed in Library. See No. L.T. 10737/09]

I. Notification of the Ministry of Personnel, Public Grievances and Pensions.

II. Report (2006-07) of the CIC, New Delhi and related papers.

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE AND THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI PRITHVIRAJ CHAVAN): Sir, I lay on the Table:—

- I. A copy (in English and Hindi) of the Ministry of Personnel, Public Grievances and Pensions (Department of Personnel and Training) Notification G.S.R. 20 (E), dated the 12th January, 2009, publishing the Indian Administrative Service (Pay) Third Amendment Rules, 2008, under subsection (2) of Section 3 of the All India Services Act, 1951. [Placed in Library. See No. L.T. 10739/09]
- II. A copy each (in English and Hindi) of the following papers:—
- (a) Annual Report of the Central Information Commission (CIC), New Delhi, for the year 2006-2007, under sub-section (4) of section 25 of the Right to Information Act, 2005.
- (b) Statement giving reasons for the delay in laying the paper mentioned at (a) above. [Placed in Library. See No. L.T. 10738/09]

Report and Accounts (2006-07) of the Sarva Shiksha Abhiyan State Mission Authority Manipur, Imphal

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): Sir, I lay on the Table, a copy each (in English and Hindi) of the following papers:—

- (a) Annual Report and Accounts of the Sarva Shiksha Abhiyan State Mission Authority Manipur, Imphal, for the year 2006-2007, together with the Auditor's Report on the Accounts.
- (b) Statement by Government accepting the above Report.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. 10805/09]